

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No.59/(MAH)/2014  
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT  
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 09.01.2017

NAME OF THE PARTIES:

Mr. Prakash M. Mishra  
V/s.

M/s. Durgeshwari Construction Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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मोटिराम मिश्रा  
शरीरवादी

Debashree Mondpe i/b Ganesha & Co  
for Petitioners

D. Mondpe  
9.1.17.

ORDER

T.C.P. No. 59/397-398/CLB/MB/MAH/2014

1. Ld. Representative Mr. Debashree Mondpe for the Petitioner and Ld. Representative Mr. Motiram Mishra (R-2) are present in person. Parties are seeking adjournment.
2. Since the Ld. Counsels from both the sides are not present the matter is adjourned to 07.02.2017; date is duly communicated to both the sides.

Dated: 9<sup>th</sup> January, 2017.

Sd/-  
**M. K. SHRAWAT**  
Member (Judicial)